

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.210/245/2021
(with MA No.210/232/2021)**

Dated this Thursday, the 11th day of March, 2021

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with
the consent of applicant's counsel.**

1. Sujata D/o Ramesh Bhajnwale, Age:25 years, Occu: Education, R/o. KodagVasti ManegaonLonvire, Tq. And Dist. Solapur, Maharashtra 413309.
2. Shital D/o Ramchandra Londhe, Age:29 years, Occu: Education, R/o. Khodashi, Tq. Karad, Dist. Satara, Maharashtra 415124.
3. Shrikant s/o Suresh Awasarmol, Age:29 years, Occu: Education, R/o. Behind Civil Hospital, Savitribai Phule Nagar, Buldhana, Tq. And District Buldhana, Maharashtra 443001.
4. Samadhan S/o Kisan Awasarmol, Age:29 years, Occu: Education, R/o. At Merkheda Post-Khasgaon, Tq. Jafrabad Dist. Jalna-431206.
5. Akash s/o Nana Kakaphale, Age:23 years, Occu: Education, R/o. At Khanapur Post-Kumbharzari, Tq. Jafrabad Dist. Jalna-431208.
6. Ashutosh s/o Fakira Gaikwad, Age:23 years, Occu: Education, R/o. At Post-Chitali Distilari, Tq. Rahta Dist. Ahmednagar-413723.
7. Suraj s/o Machhindra Gaikwad, Age:26 years, Occu: Education, R/o. At-Kshetramahuli, Post. Khavali, Tq.&Dist. Satara, Maharashtra 415002.
8. Smita D/o Sanjay Sutar, Age:23 years, Occu: Education, R/o. Koli lane Bahdurwadi, Tq. Walwa Dist. Sangli, Maharashtra 415411.
9. Rahul s/o Gokulsing Tatu, Age:25 years, Occu: Education, R/o. At-Pasodi, Post-Bharaj Bk. Tq. Jafrabad Dist. Jalna-431206.
10. Sanjivni D/o TuljappaKokitkar, Age:21 years, Occu: Education, R/o. Dev Galli, Kudanur, Tq. Changad, Dist. Kolhapur, Maharashtra 416508.
11. Karuna D/o. Kiran Patil, Age:23 years, Occu: Education, R/o. Patil Galli, Ghunaki Kolhapur, Maharashtra 416112.
12. Pradip s/o Bhausaheb Kale, Age:25 years, Occu: Education, R/o. At-Bhokar, Tq.Shirampur, Dist. Ahmednagar, Maharashtra 413739.

13. Rohit s/o Datta Jadhav, Age:21 years, Occu: Education, R/o. At-Kond, Tq. And Dist. Osmanabad, Maharashtra 413509.
14. Dipti S/o Sadashiv Kamble, Age:22 years, Occu: Education, R/o. At-Post Vita Phule Nagar Kundal Road, Tq. Khanapur Dist. Sangli, Maharashtra 415311.
15. Santosh s/o Narhari Dhanve, Age:30 years, Occu: Service, R/o. Near Padmini Hospital, Gandhi Nagar, Beed, Maharashtra 431122
16. Shankar s/o Dipaji Dhakare, Age:23 years, Occu: Education, R/o. At Post. Akhada Balapur, Tq. Kalamnuri, Dist. Hingoli, Maharashtra 431701.
17. Vishal s/o Sunil Sonvane, Age:24 years, Occu: Education, R/o. At post Bhokar, Tq. Shrirampur Dist. Ahmednagar, Maharashtra 413739.
18. Pooja d/o Prakash Aade, Age:23 years, Occu: Education, R/o. At Phule Nagar, Mukhed, Tq. Mukhed Dist. Nanded.
19. Kshitij s/o Mahadev Ghatge, Age:23 years, Occu: Education, R/o. At Mungseadi Post Parkhandi, Tq. Wai Dist. Satara.

- Applicants.

(By Advocate Shri M.M.Parghane)

Versus

1. Union of India, Through Secretary, Ministry of Home Affairs, Lodhi Rd, New Delhi 110 001.
2. Ministry of Home Affairs, Through Secretary, Ministry of Home Affairs, North Block, Lodhi Rd, New Delhi 110 001.
3. The Staff Selection Commission, Block No.12, CGO Complex, Lodhi Rd, New Delhi 110 003.
4. Director General, CRPF Recruitment Branch, East Block 7 Level 4, Sector 1, R.K.Puram, New Delhi 110 001.
5. Inspector General, North Block, Lodhi Rd, New Delhi 110 001.
6. Commandant, North Block, Lodhi Rd, New Delhi 110 001.
7. Deputy Inspector General of Police (Recruitment), North Block, Lodhi Rd, New Delhi 110 001.

- Respondents

ORAL ORDER

Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri M.M.Parghane for the applicant.

2. Heard him on admission of the OA. He has not brought on record order or circular of the Staff Selection Commission by which the list of recommended candidates for appointment by CRPF was notified. Further, on

perusal of the OA we find that none of the papers/documents attached with it has been attested to be certified copy of the original document.

3. In view of these defects, the OA cannot be admitted in present form. So the applicants' counsel seeks permission to withdraw this OA and to resubmit a properly drafted OA.

4. Hence this OA is dismissed as withdrawn. The applicants may file a properly prepared OA on their grievance, if they so wish.

5. With this, MA No.210/232/2021 for Joint Petition also stands dismissed as withdrawn.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

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13/03/21

